

**Income Tax Appellate Tribunal, Mumbai Benches, Mumbai**  
**Constitution of Benches from 20.01.2025 to 23.01.2025**

Bench	Court Room Number	Hon'ble President/Vice-President & Members
B	1	Justice (Retd.) C V Bhadang, President & Shri B R Baskaran, AM
G	2	S/Shri Saktijit Dey, Vice-President & N K Billaiya, AM
D	3	S/Shri Amit Shukla, JM & Girish Agrawal, AM
A & J	4	Smt Beena Pillai, JM & Shri Omkareshwar Chidara, AM
SMC	6	Shri Sandeep Gosain, JM
I	7	S/Shri O P Kant, AM & Sunil Kumar Singh, JM
F	5	Shri N K Choudhry, JM & Ms S Padmavathy, AM
C	8	S/Shri Amarjit Singh, AM & Rahul Chaudhary, JM
H & K	9	S/Shri Anikesh Banerjee, JM & Prabhash Shankar, AM
E	11	Smt Kavitha Rajagopal, JM & Smt Renu Jauhri, AM

**Constitution of Benches from 27.01.2025 to 30.01.2025**

Bench	Court Room Number	Hon'ble President/Vice-President & Members
B	1	Justice (Retd.) C V Bhadang, President & Shri B R Baskaran, AM
G	2	S/Shri Saktijit Dey, Vice-President & N K Billaiya, AM (on 29 <sup>th</sup> & 30 <sup>th</sup> Jan.)
D	3	S/Shri Amit Shukla, JM & Girish Agrawal, AM
A & J	4	Smt Beena Pillai, JM & Shri Omkareshwar Chidara, AM
SMC	6	Shri Sandeep Gosain, JM
I	7	S/Shri O P Kant, AM & Sunil Kumar Singh, JM
F	5	Shri N K Choudhry, JM & Ms S Padmavathy, AM
C	8	S/Shri Amarjit Singh, AM & Rahul Chaudhary, JM
H & K	9	S/Shri Anikesh Banerjee, JM & Prabhash Shankar, AM (on 27 <sup>th</sup> & 28 <sup>th</sup> Jan.)
E	11	Smt Kavitha Rajagopal, JM & Smt Renu Jauhri, AM

- 'G' Bench will not function on 27<sup>th</sup> & 28<sup>th</sup> Jan. and the cases fixed are adjourned to 29<sup>th</sup> & 30<sup>th</sup> Jan., 2025 respectively.
- 'H' & K Benches will not function on 29<sup>th</sup> & 30<sup>th</sup> Jan and the cases fixed are adjourned.

**Sd/-**  
**[Saktijit Dey]**  
**VICE-PRESIDENT**

Dated: 17<sup>th</sup> January, 2025

(Hindi version follows)